

[English]

Declaration of Road as NH

5588. SHRI MADHABA SARDAR : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government are planning to declare the road connecting Raurkela to Panikoili (in the district Jaipur) via Keonjhar as National Highway; and

(b) if so, the details thereof ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) No, Sir.

(b) Does not arise.

[Translation]

Maintenance of National Highways in Rajasthan

5589. PROF. RASA SINGH RAWAT : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Rajasthan Government has sent some proposals to the Union Government for declaration of some roads as National Highways and for maintenance of existing highways etc.;

(b) if so, the details thereof;

(c) the steps being taken by the Government in this regard; and

(d) the amount sent on the maintenance of roads during the last three years ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) Yes, Sir.

(b) and (c) During the 8th Plan, Govt. of Rajasthan had forwarded 5 proposal aggregating to a length of 1709 km. for declaration as now National Highways, but none of the proposals could be considered due to resource crunch. Funds for maintenance of national highways are allocated to State Governments every year based on norms and having regard to the factors such as traffic, climatic conditions, terrain, soil, etc. and overall availability of funds.

(d) the following amounts were allocated for maintenance & Repair of National Highways during the last three years to the State of Rajasthan.

Year	Amount (Rs. in lakhs)
1994-95	1810.83
1995-96	1860.72
1996-97	2669.08

[English]

Promotion in I.R.C.C.

5590. SHRI ANCHAL DAS : Will the Minister of SURFACE TRANSPORT be pleased to refer to reply given to Unstarred Question Nos. 5651, 5662 & 6677 on 2.5.94 and 9.5.94 on grievances in Indian Road Construction Corporation and state :

(a) whether information has since been collected;

(b) if so, the details thereof, if not, the reasons therefor;

(c) the action taken against IRCC officers who have sold Agricultural Land but not submitted documents, taken loan for D.D.A. SFS flats without mortgage/submitted documents and drawn lease rent and their wives, H.R.A. in same station;

(d) the details of instruction of M/O Law, Justice and Company Affairs to IRCC on letter dated May 1, 1996; and

(e) if so, the action taken thereon ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (e) The information is being collected and shall be laid on the Table of the House.

Health Care Schemes

5591. DR. PRABIN CHANDRA SARMA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the details of the centrally sponsored Health Care Schemes being operated through N.G.Os in the country, particularly in Assam; and

(b) the amount allocated/released/utilised for these schemes during 1995-96 and 1996-97 ?

THE MINISTER OF TAXILES (SHRI R.L. JALAPPA) : (a) and (b) The information is being collected and will be laid on the table of the Lok Sabha.

[Translation]

Permanent Lease

5592. SHRI HANSRAJ AHIR : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the cases of providing permanent lease to the forest encroachers are lying pending with the State Governments for many years;

(b) if so, the State-wise details thereof;

(c) whether the Union Government have issued any guidelines to the State Governments for disposal of these cases without any delay; and

(d) whether the Government will review periodically to ensure that the pending cases of above nature are disposed of by the revenue departments of the States speedily ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b) The information is being collected from the State Governments and shall be placed on the Table of the House on receipt.

(b) Yes, Sir.

(d) In the Revenue Ministers, Conference held on 28th January, 1997, the States were advised to take appropriate action for regularisation of the encroached forest land in accordance with the guidelines issued by the Government of India.

[English]

Visit of Indian Air Force Officers Team to Russia

5593. SHRI RAM NAIK : Will the Minister of DEFENCE be pleased to state :

(a) whether a team of Indian Air Force Officers has been sent to Russia for training in Sukhoi-30 jets;

(b) if so, when the training was commenced and the time by which it is likely to be completed; and

(c) the arrangements made to obtain spares and spare parts for these fighter planes ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) Yes, Sir.

(b) The training commenced in January 1997 and was completed in April 1997.

(c) The Su-30 contract binds the Supplier to ensure the supply of spare parts and additional equipment. For the first time, the contract provides for establishment of a Service Support Center which would lead to setting up of a dedicated warehousing facility to provide prompt spares support for the maintenance of the aircraft.

[Translation]

Indira Awas Yojana

5594. SHRI JAYSINH CHAUHAN : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the number of families in Gujarat having no plot or house at present on the basis of survey conducted recently;

(b) the amount of financial assistance provided to the Government of Gujarat under Indira Awas Yojana during the year 1996-97;

(c) whether there is any proposal to increase the central assistance in future under this scheme;

(d) if so, the details thereof; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) As per the 1991 census, the number of houseless households in Gujarat is 2,64,805.

(b) The amount of Central assistance provided to the Government of Gujarat under IAY during 1996-97 is Rs. 33.08 crores.

(c) to (e) The Central assistance given to the States under IAY is dependent on the total quantum of budgetary support provided under the scheme. As and when the budgetary support increases, commensurate increase is made in the central assistance provided under IAY to the States.

[English]

Reemergence of Disease

5595. DR. T. SUBBARAMI REDDY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government are aware that the capital is in the grip of chicken-pox, malaria and dengue;

(b) if so, the precautions the Government has taken to meet the threat; and

(c) the main reasons for increase to these diseases and to what extent the Government has been able to control the spread of these disease ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) to (c) So far no confirmed dengue case has been reported in the capital during the year. There is no significant increase in the incidence of chickenpox. However, in case of Malaria increased incidence has been reported.

Chickenpox occurs primarily in children under the age of 10 years. In most cases chickenpox is mild and self limiting. The only precaution is to avoid contact with a